

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6108
ANSWERED ON:05.05.2003
DAIRY PLANTS
SURESH RAMRAO JADHAV (PATIL)

Will the Minister of AGRICULTURE be pleased to state:

(a) whether certain dairy plants across the country are mixing non-edible oil like butter milk imported from Australia and other countries in the Desi Ghee manufactured by them; and

(b) if so, the action taken against such dairy plants and to ensure adulteration free manufacturing of Desi Ghee by all dairy plants?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Government of India has not received any such report regarding mixing of buttermilk in the Desi Ghee.

(b): All the food items including Desi Ghee come under the purview of Prevention of Food Adulteration act, 1954, administered by Ministry of Health. Under this Act, sale of milk and milk products containing the substances not found in milk except as provided in the rules is prohibited. Action in respect of samples found adulterated is taken as per the provisions of the Prevention of Food Adulteration Act, 1954.